

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.03.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2908 of 2021 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13

For Admission (Fresh Case)

2.	Comp. App. (AT) (Ins) No. 145 of 2022	Tej Satish Ghatge Vs. Opulent Autocare Pvt.Ltd & Anr.	Adya Singh	K.V. Balakrishnan-R1
3.	Comp. App. (AT) (Ins) No. 151 of 2022	State Bank of India Vs. Navjit Singh	Atul Sharma	Amogh Agrawal Sumit Sinha
4.	Comp. App. (AT) (Ins) No. 271 of 2022	Grand Arch Resident Welfare Association Vs. Ireo Pvt. Ltd.	Asiya Khan	
5.	Comp. App. (AT) (Ins) No. 272 of 2022	Grand Arch Resident Welfare Association Vs. Ireo Pvt. Ltd.	Asiya Khan	
6.	Comp. App. (AT) (Ins) No. 273 of 2022	Gajendra Singh Singhvi Vs. Bank of Maharashtra	Rajiv Gupta	
7.	Restoration Application 1 of 2022 in Comp. App. (AT) (Ins) No. 1502 of 2019	Shriyash Kulkarni Vs. Shrid Metal Technologies Pvt. Ltd.	Filji Frederick	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 1112 of 2020	Bipin Sharma Vs. Earth Infrastructure Ltd. & Anr. With	Kumar Mihir	Ashish Makhija-R1 Pathik Choudhury-R2 Manish Surendran
9.	Comp. App. (AT) (Ins) No. 916 of 2021	Bipin Sharma & Ors. Vs. Earth Infrastructures Ltd. & Ors. With	Ashok Manchanda	Akanksha Vasudeva Ashish Makhija-R1 Sandeep Bhuraria-R2 Gulshan Guba-R3
10.	Comp. App. (AT) (Ins) No. 824 of 2021	Anjali Rawat & Ors. Vs. Akash Singhal Resolution Professional of the Earth Infrastructure Ltd.	Eshna Kumar	Akanksha Vasudeva- R1 Aakash Singhal-RP
11.	Comp. App. (AT) (Ins) No. 1003 of 2021 (With Defects)	Rajasthan Drugs and Pharmaceuticals Ltd. Through its Authorised Representative Laiqur Rahman Khan Vs. ATE Project Pvt. Ltd. & Ors.	Manoj K. Srivastwa	Alok Tripathi-R1 Prateek Kadewa-R3
12.	Comp. App. (AT) (Ins) No. 1044 of 2021	Neeraj Chaudhary Vs. Fontal Flexipack Ltd. & Anr.	Dhruv Gupta	B.Roy
13.	Comp. App. (AT) (Ins) No. 1069 of 2021	Sanjiv Bali Vs. Mrs. Pratibha Khandelwal Resolution Professional Mount Shivalik Industries Ltd. & Ors.	Rishabh Khandelwal	Abhishek Anand Mohak Sharma-R1 Pratibha Khandelwal Prateek Kushwaha-R2 & R4
14.	Comp. App. (AT) (Ins) No. 1092 of 2021	Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr. With	Kunal Godhwani	P. Rameshbabu-R1 R.S. Sravankumar-R2
15.	Comp. App. (AT) (Ins) No. 158 of 2022	Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr.	Kunal Godhwani	P. Ramesh Babu-R1 R.S. Sravankumar-R2
16.	Comp. App. (AT) (Ins) No. 58 of 2022 (With Defects)	C. Vijaya Kumar Vs. Sahaj Bharti Travels & Anr.	Sameer Jain	Rakesh Kumar Mohit Arora
17.	Comp. App. (AT) (Ins) No. 105 of 2022	Bijay Kumar Agarwal Suspended Director of Infra Tie-up Pvt. Ltd. Vs. State Bank of India & Anr.	Soumya Dutta	Kuldeep Mallick Joydip Mukherjee Shiven Ray-R1

18.	Comp. App. (AT) (Ins) No. 121 of 2022	Kanchan Dutta Vs. Indiabulls Asset Reconstruction Company Ltd. & Ors.	Indranil Ghosh	Sumesh Dhawan Vatsala Kak-R1 & R2 Vikky Dang-R5
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For Hearing

19.	Comp. App. (AT) (Ins) No. 173 of 2020	Aditya Sikdar & Anr. Vs. Allahabad Bank & Anr.	Suhita Mukhopadhyay	Mohit Seth-R1 Saurabh Basu-R2
20.	Comp. App. (AT) (Ins) No. 1104 of 2020	Vikas Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
21.	Comp. App. (AT) (Ins) No. 1105 of 2020	Sapna Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
22.	Comp. App. (AT) (Ins) No. 1107 of 2020	Archana Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
23.	Comp. App. (AT) (Ins) No. 1108 of 2020	Kamlesh Devi Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2

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1. Notice Board
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By order of Hon'ble Chairperson
-sd/-
Registrar